

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 167/Suo-Motu/2012

Coram:
Shri S. Jayaraman, Member
Shri M. Deena Dayalan, Member

Date of Order: 1.8.2012

In the matter of

Grid Disturbance on 30.7.2012 and 31.7.2012

And

In the matter of

- 1) National Load Despatch Centres
 - 2) Power Grid Corporation of India Limited
- ...Respondents

ORDER

It has been widely reported that the Northern Regional Grid failed on 30.7.2012 at about 2:30 hrs. Further, the Northern, Eastern and Northern-Eastern grids failed at about 1300 hrs on 31.7.2012 plunging 21 States to go without electricity. This has affected the communication, essential services, industry, economy and the life of the people in a large way. The grid failure of such large magnitude on two consecutive days is alarming and needs to be investigated in detail.

2. In exercise of our power to regulate inter-State transmission of electricity under Section 79 (1) (c) of the Electricity Act, 2003, we direct the CEO, POSOCO and the CMD, Central Transmission Utility to investigate into the incidences of grid failure on

30.7.2012 and 31.7.2012 and submit a report within a week from the date of issue of this order. The report shall also include the following:-

- (a) Antecedent conditions of frequency
- (b) Inter-regional/inter-State line flow
- (c) Voltages at inter-State/inter- regional point
- (d) Conditions of outage at inter-regional/inter-State lines prior to disturbance
- (e) Report of the Sequence of Event recorder maintained by RLDCs
- (f) Disturbance recorder reports and any other associated reports.

sd/-

(M. Deena Dayalan)
Member

sd/-

(S. Jayaraman)
Member